FORM FOR COMPETITIVE BIDDERS

The Regional Director
Public Debt Office
Reserve Bank of India
Mumbai – 400 001

Dear Sir,

Tender for Government of India ________ @ Day Treasury Bills
Date of Auction: ___________

I/We, the undersigned, hereby offer to purchase_______@ Day Treasury Bills as set out below at the auction to be held by you at your premises on ______________.

Member ID : ____________             Member Name : __________________________________________________________________

Is Principal? _____ (Y/N)           If No, (Constituent Name): __________________________________________________________________

Nominal value: ______________ (In Crores)       Price: ___________(per Rs. One hundred)

Total Purchase Price : ___________________  
(Up to two decimals)
Current Account No:   ___________________

Name of the Tenderer : ____________________________________

Address : ______________________________________

Telephone No.: ____________________________________

Form in which Treasury Bills are required:  
credit to Subsidiary General Ledger Account / Scrip $  

Undertaking  
On your acceptance of my/our bid, I/We, agree/undertake to immediately collect the letter of acceptance from your office. I/We undertake to deposit the requisite amount at Reserve Bank of India, Mumbai, on the day/time, as indicated therein. I/We
authorize Reserve Bank of India, Mumbai, to debit our Current Account for value equivalent to the offer value of accepted bid. $

I/We have read the Government notification No.________ dated ______________ and hereby undertake to abide by the requirements stated therein.

**Authorised Signatories for PDO (T.Bills):**

(1\textsuperscript{st}) Signature:                          (2\textsuperscript{nd}) Signature:

Designation:                                                Designation:

**Authorised Signatories for DAD (Current Account):**

(1\textsuperscript{st}) Signature:                          (2\textsuperscript{nd}) Signature:

Designation:                                                Designation:

(Office Stamp of the Bidder/s)

@ Appropriate number to be filled in.
$ Strike out whichever is not applicable

**Notes**

1) If the applicant's signature is by the thumb mark, it should be witnessed by two persons. The full names, occupations and addresses of the witnesses should be appended to their signatures.

2) If the application is made in the name of a registered body, the undernoted documents, if not already registered at the Public Debt Office, should be submitted to the Public Debt Office along with the investment amount: -

(i) Certificate of incorporation/Registration in original or a copy thereof certified as true by the issuing authority under his office seal.

(ii) Certified copies of Memorandum and Articles of Association of the Rules and Regulations/Bye-Laws of the company/body.

(iii) Certified copy of resolution in favour of the person/s authorized to deal in Government securities on behalf of the company/body together with his/their duly attested specimen signature(s).